NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 01/(MAH)/2017 M.A. No. 528/2017

CORAM:

Present:

SHRI B.S.V. PRAK**ASH KUM**AR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES:

U.B. Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DES	IGNATION	SIGNATURE
1	RathinaMava	ivauman F	dvocate	la lhing
2	Sonjen M	cheshmari	RP	Janjer L
3	8 hyan		Advacate	
	ilb Abhi	salh elle	For Resolution Abplicant	Malle
h.	Ronita Bhatto		Advocate for fresh Application	FF:
5.	ASHISH P a/w UMAN	Y ASI 4 THAKAR	Associates	Ann
			Adv. In CD Constructe eveneya	ment)

ORDER

MA No. 528/2017 IN CP No. 01/I&BP/NCLT/MB/MAH/2017

Submissions on MA 528/2017 in CP 01/2017 and MA/548 in CP 1A/2017 are being heard, orders in these two applications are reserved.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)